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COMMITTEE ON ABSENCE OF MEMBERS FROM THE  
SITTINGS OF THE HOUSE.

THIRD REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House having been authorised by the Committee, present this, their Third Report.

2. The Committee held their sitting on the 19th November, 1957. The Committee considered nine applications for leave of absence. The recommendation of the Committee with respect to each application is given below:

- ✓ 3. Shri S.R. Damani: The Member has applied for leave of absence from the 24th August, 1957 to the 13th September, 1957 during the Second Session as he was ill. The total period of his absence was 21 days. The Committee recommend that leave may be granted to the Member for this period.
4. Shri T.D. Muthukumarasami Nayadu: The Member has applied for leave of absence from the 20th August, 1957 to the 13th September, 1957 during the Second Session as there was an election petition against him. The Member, however, attended the House on the 6th September, 1957 and the total period of his absence was 17 days. The Committee recommend that leave may be granted to the Member for this period.
5. Sardar Baldev Singh: The Member has applied for leave of absence from the 2nd August, 1957 to the 13th September, 1957 during the Second Session as he was ill. The total period of his absence was 43 days. The Committee recommend that leave may be granted to the Member for this period.
- ✓ 6. Shri Mahadeo Prasad: The Member has applied for leave of absence from the 12th August, 1957 to the 13th September, 1957 during the Second Session as he was ill. The total period of his absence was 33 days. The Committee recommend that leave may be granted to the Member for this period.
7. Shri V.N. Swami: The Member had applied for leave of absence from the 12th August, 1957 to the 7th September, 1957, namely a period of 27 days. The Member was present in the House from the 8th to 12th September, but was absent on the 13th September, 1957. He has now applied for leave as from the 11th November to the 25th November, 1957. Both his applications were on the ground that an election petition was proceeding against him. The Committee recommend that leave of absence for the periods asked for by the Member may be granted.
- ✓ 8. Shrimati Lalita Rajya Laxmi: The Member has applied for leave of absence for 3 months with effect from the 11th October, 1957, as she was proceeding to Europe for health reasons. As the Member was absent for 52 days during the Second Session (from the 24th July, 1957 to the 13th September, 1957) due to illness, she completed 59 days' continuous absence on the 17th November, 1957. The Committee recommend that leave for 59 days may be granted to the Member in the first instance.
- ✓ 9. Shri U. Muthuramalinga Thevar: The Member has applied for leave of absence for whole of the Third Session as he is under detention. The Member was absent from the 4th September, 1957 to the 13th September, 1957 during the Second Session. The total period of his absence would amount to 50 days till the end of the Third Session as scheduled at present. The Committee recommend that leave may be granted to the Member for this period.

P.T.O.

10. Shri Surendra Mahanty: The Member has applied for leave of absence from the 11th November, 1957 to the 27th November, 1957 as he is ill. The total period of his absence would amount to 17 days. The Committee recommend that leave may be granted to the Member for this period.

11. Shrimati Renuka Ray: The Member has applied for leave of absence from the 11th November, 1957 to the 30th November, 1957 on the ground of illness. The Member was absent on the 12th and the 13th September, 1957 during the Second Session and the total period of her absence would amount to 22 days. The Committee recommend that leave may be granted to the Member for this period.

12. A statement showing the names of Members who have been continuously absent from the sittings of the House for more than 5 days during the Second Session is laid on the Table.

NEW DELHI,  
The 19th November, 1957.

Mulchand Dube,  
CHAIRMAN.